



Government of Jammu & Kashmir
Finance Department
Civil Secretariat, Srinagar/Jammu

Notification,

Jammu, the 15th November, 2018

SRO 503 In exercise of the powers conferred by proviso to section 118 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendment shall be made in the General Provident Fund Rule, Samvat, 1981; namely:-

“ In rule 8-C (1), after clause (iii) the following shall be added as clause (iv) and (v); namely:-

- (iv) Expenditure on account of cost of training of Technical Nature/Higher Studies of the children within or outside the State.
- (v) Expenditure on account of pilgrimage within or outside the country, which by religion of the subscriber is obligatory upon himself or a member of his family.”

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS,
Principal Secretary to Government,
Finance Department.

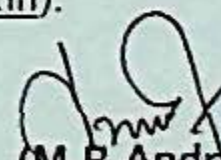
Dated: 15 -11-2018

No: A/36(2017)- 387

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General J&K Srinagar/Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Governor.

6. Principal Resident Commissioner, 5-Pritivraj Road , New Delhi.
7. Chief Electoral Officer, J&K Jammu.
8. All Commissioner/Secretaries to Government.
9. Divisional Commissioner Kashmir/ Jammu.
10. Chief Vigilance Commissioner, J&K Jammu.
11. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
12. Registrar General, J&K High Court Srinagar/ Jammu.
13. Director General, Accounts and Treasuries, J&K.
14. Director General, J&K Funds Organization.
15. Director General, Local Fund Audit & Pension, J&K.
16. Director General, Audit and Inspections.
17. Director, Information J&K.
18. All Head of Departments / Managing Directors/ Chief Executive of State PSUs / Autonomous Bodies.
19. Secretary, J&K Public Service Commission.
20. All District Development Commissioners.
21. Secretary, J&K Legislative Assembly/Legislative Council.
22. Director / Principal, Northern Zonal Accountancy Training Institute Jammu.
23. Director Accounts & Treasuries Kashmir/Jammu.
24. Director Budget, J&K.
25. Principal Accountancy Training School Srinagar.
26. All Directors of Finance/Financial Advisors and CAOs.
27. Joint Director, J&K Funds organization Srinagar/Jammu.
28. General Manager, Government Press for publication in Government Gazette.
29. Private Secretary to Advisor (S) to Governor.
30. Private Secretary to Advisor (V) to Governor.
31. Private Secretary to Advisor (K) to Governor.
32. Private Secretary to Advisor (G) to Governor.
33. Private Secretary to Chief Secretary.
34. All Treasury Officers.
35. I/C website, FD (www.jkfinance.nic.in).
36. I/C website, GAD website (www.jkgad.nic.in).
37. Government Order File(W2scs) .


(M.R. Andrabi)

Director General (Codes),
Finance Department.